

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'एसएमसी', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH KOLKATA

श्री संजय गर्ग, न्यायिक सदस्य एवं श्री गिरीश अग्रवाल, लेखा सदस्य के समक्ष
Before Shri Sanjay Garg, Judicial Member and Shri Girish Agrawal, Accountant Member

I.T.A. No.180/Kol/2023
Assessment Year: 2011-12

Late Shiv Narayan Sharma Through L/H Joginder Sharma.....Appellant
134/1, Mahatma Gandhi Road,
Burrabazar, W.B-700007.
[PAN: AKZPS9320E]

vs.

ITO, Ward-56(1), Kolkata..... Respondent

CORRIGENDUM

संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:

It has been brought to our notice that a typographical error has occurred in the PAN number in the order passed by this Tribunal dated 17.10.2023 vide ITA No.180/Kol/2023 as AKZPS9230E instead of AKZPS9320E. Necessary corrigendum, in this respect, is issued as under:

Corrigendum

“PAN number be read as **“AKZPS9320E”** instead of AKZPS9230E”.

This corrigendum will form part of the order in ITA No.180/Kol/2023 dated 17.10.2023.

Kolkata, the 7th February, 2024.

Sd/-

[गिरीश अग्रवाल /Girish Agrawal]
लेखा सदस्य/Accountant Member

Sd/-

[संजय गर्ग /Sanjay Garg]
न्यायिक सदस्य/Judicial Member

Dated: 07.02.2024.

RS

Copy of the order forwarded to:

1. Late Shiv Narayan Sharma Through L/H Joginder Sharma
2. ITO, Ward-56(1), Kolkata
3. CIT
(A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches